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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 453/2023 and CM APPL. No.30034-35/2023

**SMT VANDANA GUPTA**

..... Appellant

Through: Ms.Jahanvi Garg, Mr.Mihir Singhal  
and Mr.Rohit Kumar, Advocates

versus

**SMT ANJANI GUPTA**

..... Respondent

Through: Mr. Rajesh Yadav Senior Advocate  
with Mr. Umang Tyagi, Mr.Abhishek  
Chhabra, Ms. Nikita Anand and Ms.  
Riya Pahuja, Advocates

**CORAM:**

**HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

**ORDER**

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**07.05.2024**

At request, list on 29<sup>th</sup> May, 2024.

Interim order, if any, to continue.

**CHANDRA DHARI SINGH, J**

**MAY 7, 2024**

**SV/DA**

*Click here to check corrigendum, if any*